

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 162/2004

New Delhi, this the 27th day of October, 2004

Hon'ble Mr. Shanker Raju, Member (J)

Hon'ble Mr. S. K. Malhotra, Member (A)

1. Baldev Raj S/o Late Sh. Brij Lal
J-69, Arya Samaj Road, Uttma Nagar,
New Delhi.
2. Mrs. Jyoti Kalia W/o Sh. U.D. Kalia
S-4/Q No.820, R.K. Puram, New Delhi.
3. Mrs. Shashi Kala W/o Sh. T.R. Lou
S-12/ Q.No.540, R.K. Puram, New Delhi.

...Applicants.

(By Advocate Shri Deepak Verma)

Versus

1. The Secretary
Dept. Of Expenditure, Min. of Finance,
North Block, New Delhi.
2. The Secretary
Ministry of Statistics & P.I.
Sardar Patel Bhawan, Sansad Marg,
New Delhi.
3. The Dy. Director General (DDG)
Computer Centre,
East Block, R.K. Puram, New Delhi.

...Respondents.

(By Advocate Shri A.K. Bhardwaj)

O R D E R (ORAL)

OA is disposed of with the directions to the respondents to examine the cases of the applicants for grant of revision of pay from 1.1.1986 as per DOPT OM dated 11.9.1989 and the decisions of the Hon'ble High Court identically situated cases. In the event their cases are covered by the OM, they should be accorded the same benefits within three months from the date of receipt of a copy of this order failing which a reasoned order shall be passed. No costs.


(S.K. Malhotra)

Member (A)

/gkk/


(Shanker Raju)
Member (J)